

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 30th July, 2014

No. HC.VII-136(Pt.-III)/2007/**4937**/A: On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to direct the following Judicial Officers to attend an Orientation Training Programme, **scheduled to be held on 16th & 17th August, 2014 in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block).**

Sl. No.	Name of the Officers	Designation
1	Smti Sonamoni Chanda	Judicial Magistrate, 1 st Class, Kamrup, Guwahati
2	Smti Bichitra Dutta	Judicial Magistrate, 1 st Class, Jorhat
3	Smti Subhadra Acharyya	Judicial Magistrate, 1 st Class, Karimganj
4	Shri Mrinal Newpane	Judicial Magistrate, 1 st Class, Barpeta
5	Shri ShariffUddin Ahmed Pathan	Judicial Magistrate, 1 st Class, Hojai
6	Smti Jyotismita Sarma	Munsiff NO.1, Goalpara
7	Shri Bidyut Medhi	Munsiff NO.2, Dhubri (under order of transfer as Munsiff No. 1, Dhubri)
8	Shri Forhan Uddin Choudhury	Munsiff NO.2, Cachar, Silchar
9	Shri Nupur Chandra Bhuyan	Munsiff No.1, Morigaon
10	Smti Monoshreeporna Khound	Munsiff No.2, Darrang, Mangaldoi
11	Smti Pompy Chakravarty	Munsiff No.2, Nagaon
12	Shri Hemanta Kumar Das	Judicial Magistrate, 1 st Class, Sivasagar (under order of transfer as Deputy Registrar (Vigilance), Gauhati High Court, Guwahati).
13	Shri DimbeswarTaye	Judicial Magistrate, 1 st Class, Dibrugarh
14	Shri Lakhinandan Pegu	Judicial Magistrate, 1 st Class, Kamrup, Guwahati

The nominated Officers are to report at the venue on 16.08.2014 at 8:45 A.M. positively.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-136(Pt.-III)/2007/**4938 - 4962**/A, Dated : 30.07.2014

Copy forward for information and necessary action:

1. The Director, Judicial Academy, Assam.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.

4. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.

5. **The District & Sessions Judge, Kamrup (M), Guwahati / Jorhat / Karimganj / Barpeta / Nagaon / Goalpara / Dhubri / Cachar, Silchar / Morigaon / Darrang, Mangaldoi / Sivasagar / Dibrugarh. He / she is requested to ensure circulation of this Notification to the nominated Judicial Officer(s) of his / her respective District.**
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
8. Smti. Sonamoni Chanda, Judicial Magistrate, 1st Class, Kamrup, Guwahati
9. Smti Bichitra Dutta, Judicial Magistrate, 1st Class, Jorhat
10. Smti Subhadra Acharyya, Judicial Magistrate, 1st Class, Karimganj
11. Shri Mrinal Newpane, Judicial Magistrate, 1st Class, Barpeta
12. Shri ShariffUddin Ahmed Pathan, Judicial Magistrate, 1st Class, Hojai
13. Smti Jyotismita Sarma, Munsiff NO.1, Goalpara
14. Shri Bidyut Medhi, Munsiff NO.2, Dhubri (under order of transfer as Munsiff No. 1, Dhubri)
15. Shri Forhan Uddin Choudhury, Munsiff NO.2, Cachar, Silchar
16. Shri Nupur Chandra Bhuyan, Munsiff No.1, Morigaon
17. Smti Monoshreeporna Khound, Munsiff No.2, Darrang, Mangaldoi
18. Smti Pompy Chakravarty, Munsiff No.2, Nagaon
19. Shri Hemanta Kumar Das, Judicial Magistrate, 1st Class, Sivasagar (under order of transfer as Deputy Registrar (Vigilance), Gauhati High Court, Guwahati)
20. Shri DimbeswarTaye, Judicial Magistrate, 1st Class, Dibrugarh
21. Shri Lakhinandan Pegu, Judicial Magistrate, 1st Class, Kamrup, Guwahati

The nominated officers, working on civil and criminal side, are requested to send to the Academy photocopies of the followings on or before 05. 08.2014:

- A. 2 (two) recent Criminal Judgements (one convicting accused and other acquitting) written by them on or before 30.07.2014 along with the copies of FIR and Charge framed.
- B. 2 (two) recent bail orders (one granting bail and other rejecting) written by them on or before 30.07.2014
- C. 2 (two) recent police remand orders (one granting police remand and other rejecting) written by them on or before 30.07.2014
- D. 2 (two) recent zimma orders (one granting zimma and other rejecting) written by them on or before 30.07.2014
- E. 2 (two) recent confession statements, if any, recorded by them on or before 30.07.2014
- F. 2 (two) recent TIP proceedings, if any, conducted by them on or before 30.07.2014
- G. 2 (two) recent Civil Judgements (one decreeing suit and other dismissing) written by them on or before 30.07.2014 along with the copies of Plaint & W.S.
- H. 2 (two) recent temporary injunction orders (one granting temporary injunction and other rejecting) written by them on or before 30.07.2014
- I. 2 (two) recent adjournment orders (one granting adjournment and other rejecting) written by them on or before 30.07.2014
- J. 2 (two) recent effective orders passed in an execution proceeding written by them on or before 30.07.2014
- K. 2 (two) recent final orders, passed by them in 125 Cr.P.C. proceeding (one granting maintenance and other rejecting) along with copy of petition and objection.

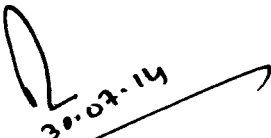
Further, the nominated officers working exclusively on criminal side are requested to send to the Academy photocopies of the following on or before 05. 08.2014:

- A. 2 (two) recent Criminal Judgements (one convicting accused and other acquitting) written by them on or before 30.07.2014 along with the copies of FIR and Charge framed.
- B. 2 (two) recent bail orders (one granting bail and other rejecting) written by them on or before 30.07.2014
- C. 2 (two) recent police remand orders (one granting police remand and other rejecting) written by them on or before 30.07.2014
- D. 2 (two) recent zimma orders (one granting zimma and other rejecting) written by them on or before 30.07.2014
- E. 2 (two) recent confession statements, if any, recorded by them on or before 30.07.2014
- F. 2 (two) recent TIP proceedings, if any, conducted by them on or before 30.07.2014
- G. 2 (two) recent final orders, passed by them in 125 Cr.P.C. proceeding (one granting maintenance and other rejecting) along with copy of petition and objection.

Moreover, the nominated officers working exclusively on civil side are requested to send to the Academy photocopies of the following on or before 05.08.2014:

- A. 2 (two) recent Civil Judgements (one decreeing suit and other dismissing) written by them on or before 30.07.2014 along with the copies of Complaint & W.S.
 - B. 2 (two) recent temporary injunction orders (one granting temporary injunction and other rejecting) written by them on or before 30.07.2014
 - C. 2 (two) recent adjournment orders (one granting adjournment and other rejecting) written by them on or before 30.07.2014
 - D. 2 (two) recent effective orders passed in an execution proceeding written by them on or before 30.07.2014
22. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.***
23. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
24. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
25. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDE OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

**TENTATIVE SCHEDULE OF TWO DAYS ORIENTATION TRAINING PROGRAMME
TO BE HELD ON 16TH & 17TH AUGUST, 2014 IN THE CONFERENCE HALL OF THE
JUDICIAL ACADEMY, ASSAM.**

DAY-1

16.08.2014

9.00 A.M. to 9.30 A.M.	BREAKFAST	
9.30 A.M. to 9.45 A.M.	Introductory Remarks By Hon'ble Mr. Justice (Retd) A.C. Upadhyay, Director, Judicial Academy, Assam	
TIME	SESSION	RESOURCE PERSONS
9.45 A.M. to 11.45 A.M.	Analysis of 2 (two) recent Criminal Judgements (one convicting accused and other acquitting) written by the participants	Hon'ble Mr. Justice (Retd) A.C. Upadhyay, Director, Judicial Academy, Assam Shri G.C. Deka, Guest Faculty, NEJOTI Smt. Aruna Devee, Faculty Member, Judicial Academy, Assam Mr. R. A. Tapadar, Joint Director (Officiating), Judicial Academy, Assam
11.45 A.M. to 12.00	Break	
12.00 to 1.30 P.M.	Analysis of 2 (two) recent Criminal Judgements (one convicting accused and other acquitting) written by the participants	Shri S. M. Deka, Academic Adviser, NEJOTI Shri S K Dhar, Faculty Member, NEJOTI
1.30 P.M. to 2.15 P.M.	Lunch Break	
2.15 P.M. to 3.30 P.M.	Analysis of 2 (two) recent bail orders (one granting bail and other rejecting) written by the participants Analysis of 2 (two) recent police remand orders (one granting police remand and other rejecting) written by the participants Analysis of 2 (two) recent zimma orders (one granting zimma and other rejecting) written by the participants Analysis of 2 (two) recent confession statements, if any, recorded by the participants Analysis of 2 (two) recent TIP proceedings, if any, conducted by the participants	Hon'ble Mr. Justice (Retd) A.C. Upadhyay, Director, Judicial Academy, Assam Shri G.C. Deka, Guest Faculty, NEJOTI Smt. Aruna Devee, Faculty Member, Judicial Academy, Assam Mr. R. A. Tapadar, Joint Director (Officiating), Judicial Academy, Assam
3.30 P.M. to 3.45 P.M.	Tea Break	
3.45 P.M. to 5.00 P.M.	Analysis of 2 (two) recent final orders passed in 125 proceeding (one granting maintenance and other rejecting) written by the participants	Mr. R. A. Tapadar, Joint Director (Officiating), Judicial Academy, Assam To be assisted by Mr. B. K. Nath, Research Officer (Officiating), Judicial Academy, Assam.

17.08.2014

DAY 2

Time	SESSION	RESOURCE PERSON
10.00 A.M to 11.30 A.M.	Analysis of 2 (two) recent Civil Judgements (one decreeing suit and other dismissing) written by the participants	Shri S. M. Deka, Academic Adviser, NEJOTI Shri S K Dhar, Faculty Member, NEJOTI
11.30 A.M. to 11.45 A.M.	Tea Break	
11.45 A.M. to 01.00 P.M.	Analysis of 2 (two) recent Civil Judgements (one decreeing suit and other dismissing) written by the participants	Shri S. M. Deka, Academic Adviser, NEJOTI Shri S K Dhar, Faculty Member, NEJOTI
1.00 P.M. to 2.00 P.M.	Lunch Break	
2.00 P.M. to 3.15 P.M.	Analysis of 2 (two) recent temporary injunction orders (one granting temporary injunction and other rejecting) written by the participants	Shri S. M. Deka, Academic Adviser, NEJOTI Shri S K Dhar, Faculty Member, NEJOTI
3.15 P.M. to 3.30 P.M.	Tea Break	
3.30 P.M. to 4.30 P.M.	Analysis of 2 (two) recent adjournment orders (one granting adjournment and other rejecting) written by the participants Analysis of 2 (two) recent effective orders passed in an execution proceeding written by the participants	Shri S. M. Deka, Academic Adviser, NEJOTI Shri S K Dhar, Faculty Member, NEJOTI
4.30 P.M.	Distribution of Certificates and Way Forward	

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